

PUBLIC NOTICE OF ELECTION BY A MINOR ON ATTAINING MAJORITY

NOTICE is hereby given that I, the undersigned, ABC having been admitted to the benefits of the partnership subsisting between X Y and Z carrying on the business of ..... at ..... under the name and style of M/s. .... and having now attained majority on ..... do hereby elect to become a partner in the said partnership from the said date.  
Dated the ..... day of .....

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